

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 2937

TO BE ANSWERED ON AUGUST 03, 2016

DDA HOUSING SCHEME

No. 2937 SHRIMATI KIRRON KHER:
SHRI SUSHIL KUMAR SINGH:
SHRI RAVINDRA KUMAR PANDEY:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether a large number of people had surrendered the flats allotted under the Delhi Development Authority (DDA) housing scheme 2014 and if so, the details thereof and the reasons therefor;
- (b) whether the Delhi Development Authority (DDA) proposes to launch a new housing scheme and also to raise registration amount;
- (c) if so, the details thereof and the time by which it is likely to be launched;
- (d) the number of flats likely to be constructed under the scheme, location and category-wise;
- (e) whether any preference is likely to be given to local residents particularly to the person who have no property anywhere including in Delhi; and
- (f) if so, the steps taken/proposed to be taken to make the scheme attractive for customers and also to check poor quality work and design of houses?

Cont....

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

(a) : Delhi Development Authority (DDA) has informed that out of 25,039 flats in the Housing Scheme 2014, 10,653 flats have been surrendered/ cancelled. Most of the allottees have cited no reason for surrender but some of them have pointed that size and locality is not meeting their requirements.

(b) to (f): DDA has informed that it is planning to allot the surrendered flats along with other available/vacant flats by launching new housing scheme with modified terms & conditions. DDA has further informed that there is no provision for preferential allotment. However, as per DDA (Management & Disposal of Housing Estate) Regulations, 1968, only a person who or his wife/husband or any of his/her dependent relations including unmarried children do not own in full or in part on freehold or lease hold basis a residential plot or house in the Urban area of Delhi, New Delhi or Delhi Cantonment, can apply for allotment of a flat/unit.
